

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

C I R C U L A R

No. 100/RJS

Dated:- 13-03-2019

As already notified earlier that the Registry by order of the Hon'ble High Court, has earmarked the proper room for inspection of the records wherein proper sitting arrangement has been made for the Advocates intending to inspect the record.

It is, hereby again enjoined upon all the Advocates and the concerned that if anyone intends to inspect the record, he or she shall move the proper motion as required in terms of Rules 208 to 224, Chapter-XX of J&K High Court Rules of 1999 before the office of the Registrar Judicial and after obtaining the requisite permission, he or she shall proceed ahead regarding inspection of the record.

It is, further impressed upon all the Advocates to approach the office of the Registrar Judicial of this wing for inspection of the record or any information/query regarding any case and not to approach any section of the Registry regarding the same.

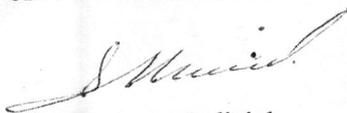
By order.

Sd/-
Registrar Judicial
Srinagar.

No. 7737-39 dated 13-03-2019

Copy to:-

1. Asstt Registrar(Adm) for making the copy of the circular available to Secretary Bar Association for information of all the advocates.
2. Incharge NIC for uploading the circular on the official website of J&K High Court.
3. All notice boards.


Registrar Judicial,
Srg.